Declaration or Assets and Liabilities

Year 2020 - 21

						Year	
		1, Salyen	olra Kumne Years, belong	son/daughter/	wife of Ray	jemolra a Ribar V	Prosad Volhan Sa
	aged	44	Years, belong	ging to The A	2	L. G. J. Q. J. LAYE. A	
1. (Ful	service)	ce and presently	y working as	1881slams			
3	given	herein below the	e details of the assets	(immovable, mo	vable, bank bal	ance, etc.) or	myself, my
1012 M	>,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	se and dependants	*•				
	spous	se and dependants					
ने शजीव	¬A	Details of mo	vable assets		1.1	laa haya ta be (aiven)
WO 2	/	(Assets in join	t name indicating the	e extent of joint ov	vnership will a		
10.5.51	Sl.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
10	No.	Cash	20.000	50.000			
1735		Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	الملات المات	9 _			
	(iii)	Bonds, Debentures and shares in Companies					
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(ILockh)	513950064 (2LaKh)			**************************************
	(v)	Motor Vehicles (details of make, etc.)	Passion Dro 2010	-			7
	(vi)	Jewellery (give details of weight and value)		70 (srown 2,50.000/-			
	(vii)	Other assets, such as values of claims / interests		_	·		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			1		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(novedanibus Poetma 922/SqH 4100000/-				
(v)	Other (such as interest in property)			`		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	581	2800000/=
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	
	(b) dues to departments dealing with supply of water		_
	(c) dues to departments dealing with supply of electricity		

		(d) dues to departments dealing with telephones		
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)		70 Physic (1980)
		(f) Other dues, if any		
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2020 - 21 PAN NO- BWGPK 7156N	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii)	Sales Tax [Only in case of proprietary business]		
	(iv)	Property Tax		

C Personal Detail GPF/CPF/PRAN No.	;-	PTS/BLH-1306
Gender	:-	(M/F)
Date of Birth	:-	15121976 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	:-	Assistant
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Nawada

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satyendra Kumar Name of Employee: Satyendra Kumon Designation: Assistant Department: Bihar Vielhum Sabha, Patna

Date: 09/02/2021

Note:

Place: Patner

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.